

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-17/2004/11640/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Nirmali Talukdar,  
District & Sessions Judge,  
Kokrajhar.

Dated Guwahati, the 2<sup>nd</sup> ~~November~~ December, 2023.

Sub:- **Casual leave.**

Ref:- Letter No.DJK./I-5/2023/2009, dtd. 23.11.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 28.11.2023 and 29.11.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 23.11.2023 till the morning of 30.11.2023**, as prayed for. The Addl. District & Sessions Judge (FTC), Kokrajhar, and in his absence, the Civil Judge (Sr. Div) & Asstt. Sessions Judge, Kokrajhar, and in his absence, the C.J.M, Kokrajhar, and in his absence, the next senior most Judicial Officer available at the station will be in charge of your Court and Office in your absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-17/2004/11641/dated** , 02-12-23

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
